

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

3

T.C.P No.395/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

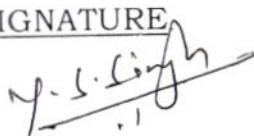
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE PARTIES: Shalimar Paints Ltd.

V/s.

Vadraji Cement Ltd.

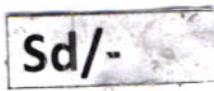
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
3	Yajuvendra Singh	Advocate for Petitioner	
3	Karan Vyas	Adv for Respondent	

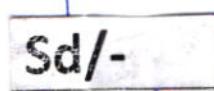
ORDER

TCP No. 395/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 22.8.2017.

 Sd/-

V. NALLASENAPATHY  
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)